

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/617/2020
NAME OF PETITIONER : DBS Bank India Ltd
NAME OF RESPONDENT : Easun Products India Pvt Ltd
SECTION : Sec 7 Of IBC 2016

ORDER

Learned Counsel for Financial Creditor Mr. Praveen Kumar is present through video conferencing platform.

At request of Learned Counsel for Petitioner who seeks some time for producing documents as directed by this Tribunal, a week's time is granted to produce the same before this Tribunal.

Post this matter on **30.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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